MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 235 **Imphal, Monday, December 15, 2025** **(Agrahayana 24, 1947)**

OFFICE OF THE
THOUBAL MUNICIPAL COUNCIL
THOUBAL: MANIPUR

N O T I F I C A T I O N

Thoubal, the 13th December, 2025

No. 3/17/2025-TMC: Whereas, the Draft **"Thoubal Municipal Council Building Bye-Laws, 2025"** was notified by the Council vide Notification of even no. dated 04.12.2025 for adoption of "the **Model Manipur Unified Building Bye-laws, 2024"** as **"Thoubal Municipal Council Building Bye-Laws, 2025"** and the same was published in the Manipur Gazette, Extra-Ordinary No. 216 dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And, whereas, no objections/suggestions have been received by the office of the Thoubal Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in pursuance of Section 212 of the Manipur Municipalities Act, 1994, the Draft, **"Thoubal Municipal Council Building Bye-Laws, 2025"** is hereby published in the Manipur Gazette Extra-Ordinary as **"Thoubal Municipal Council Building Bye-Laws, 2025"** and the same is also hereby published for general information as ANNEXURE.

The ANNEXURE will be available at the Town Planning Department official website **https://tpmanipur.mn.gov.in**.

MM ZIAUR RAHAMAN,
Sr. Chief Executive Officer,
Thoubal Municipal Council, Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Ngangbam Roben Singh
Date: 15-12-2025 17:35:36